

started for generation of power based on diesel generation system in the State in order to meet the power shortage.

More Gas Based Power Stations In Gujarat

3068 SHRI RATILAL VARMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to sanction more gas based power stations in Gujarat during Eighth Plan; and

(b) if so, how much generation capacity will it add in total power generation of Gujarat?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). The Eighth Five Year Plan has not yet been finalised.

Deep Sea Fishing In Orissa

3069. SHRI LOKANATH CHOUDHURY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government of Orissa has submitted a project report for deep sea fishing in the State to the Union Government; and

(b) if so, the details of the projects approved by the Union Government and allocation made?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

Irrigation Projects under Cada

3070. SHRI BHUPINDER SINGH HOODA:
DR. KRUPAS INDHU BHOI:
SHRIMATI D.K. BHANDARI:
SHRI SANAT KUMAR MAN-
DAL:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Command Areas Development Authority (CADA) has evolved a new strategy involving farmers, especially women, in proper and judicious use of canal and sub-soil water for irrigation and drinking purposes?

(b) if so, the broad features of the new strategy;

(c) whether there is any proposal to bring minor irrigation projects under the purview of the Command Area Development Programme in the Eighth Five Year Plan;

(d) if so, the details thereof; and

(e) the steps proposed to be taken in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Involvement of farmers, both men and women, in irrigation water management at minor/outlet level forms an important component of centrally sponsored command area development programme for improving utilisation and judicious use of irrigation water supply. In pursuance to this the Ministry of Water Resources prepared and circulated detailed guidelines in 1987 for the involvement of farmers in irrigation water management at minor level on pilot basis in each irrigation project covered under the programme. The guidelines indicate the objectives, methodology, details of mem-

bership, duties and responsibilities of the Farmers Association as well as those of the Irrigation Departments. Under the programme management subsidy is also being provided by the Govt. of India at the rate of Rupees 100 per hectare per year for the first two years and at the rate of Rupees 75 per hectare for the third year on matching basis with the States for formation and sustainance of these associations in initial years. In addition, action research programme to initiate Farmers Associations through efforts of voluntary agencies and independent organisations are also being planned on pilot basis in selected states.

(c) Yes Sir.

(d) and (e). The proposal envisages to take up commend area development activities in 8th Plan in selected minor irrigation projects covering a culturable command area of less than 2000 hectare under a centrally sponsored scheme with matching assistance from State governments on selected activities.

The various commend area development activities envisaged to be taken up during the 8th Plan under the proposal aim at better utilisation of created irrigation potential in minor irrigation projects through efficient use of scarce water resource. These activities include constriction of field channels and field drains, implementation of warabandi, land levelling and shaping, carrying out adaptive trials, demonstrations, training and farmers participation. The selection of minor irrigation projects under the proposed scheme is envisaged to be carried out in consultation with the states. 8th Plan as such is yet to be finalised.

Interest shown by Japan, Saudi Arabia on Deep Sea Fishing

3071. SHRI P.M. SAYEED: Will the

Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether United States, Japan and Saudi Arabia have shown keen interest for joint ventures for deep sea fishing in India;

(b) if so, the details thereof; and

(c) if so, the decision taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO: (a) to (c). While no proposal has been received for collaboration with Japan and Saudi Arabia, one Indian Company has submitted a proposal for joint venture with an US company for operation of mini-liners and multi-liners in Indian Exclusive Economic Zone and beyond for exploitation of tuna, tuna like fishes and sharks, etc. The proposal is being considered.

[Translation]

Fund released by REC in Uttar Pradesh and Orissa

3072. SHRI ARJUN SINGH YADAV: SHRI SRIKANTA JENA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the amount released for rural electrification by the programme Rural Electrification Corporation in Uttar Pradesh and Orissa is less than the amount actually allocated for this purpose;

(b) if so, the reasons therefor; and

(c) the amount allocated for the next year for each State?